

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/10685 IA

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bablu Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 5th October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/121-123 dtd. 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission from the evening of 30.10.2024 till the morning of 04.11.2024.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/10686 IA dated 5.11.24

Copy to :

1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

OR 5/11/2024

Gupta